

(ग) अब तक वे पकड़े नहीं गए हैं।

(घ) दिनांक 24-4-1972 को प्रातः दिल्ली दुग्ध योजना के छाजांची श्री के० एल० वर्मानी बाहन सं० डी० एल० एल० 1724 में रुपया एकत्रित करने की ड्यूटी पर थे। उन्होंने पहाड़गंज क्षेत्र में स्थित विभिन्न स्थानों पर चार दुग्ध केन्द्रों से 3629.44 रुपये एकत्रित किए और प्रातः लगभग 7 बजकर 15 मिनट पर वे नेहरू बाजार के दुग्ध केन्द्र सं० 279 में पहुंचे और उस केन्द्र से उन्होंने 772.38 रुपये की धनराशि प्राप्त की जिससे एकत्रित कुल रकम 4401.82 रुपये हो गई। उन्होंने अपना बैग बूथ की मेज पर रखा जिसमें उनके मिजी 40 रुपयों समेत सम्पूर्ण धनराशि, कुछ कार्यालयी दस्तावेज तथा क्षेत्रसचिवर पर एक पुस्तक थी। जैसे ही वे विक्रय प्राप्ति के विवरण पर हस्ताक्षर करने समे तो लगभग 22/24 वर्ष का एक युवक दुग्ध केन्द्र में प्रविष्ट हुआ और उसने 10/- रुपये की रजगारी मांगी। श्री के० एल० वर्मानी ने देने से इन्कार किया और विक्रय प्राप्ति विवरण पर हस्ताक्षर करते रहे। उस जवान लड़के ने रुपयों को टेबल से उठाया और डाक्टर लेन की तरफ भागा। श्री के० एल० वर्मानी ने शोर किया और लड़के का पीछा किया। बाहन कर्मचारी भी पीछा करने में शामिल हुए। दुग्ध केन्द्र से करीब 60 गज की दूरी पर लड़के ने बैग को प्रतीक्षा कर रही चाकलेट रंग की ऐम्बेसेडर कार नं० डी० एल० के० 3902 के पास खड़े उसकी उम्र के दो लड़कों में से एक को दे दिया। जब श्री के० एल० वर्मानी लड़के के पास पहुंचे तो उसने पिस्तौल जैसे एक हथियार से उन्हें डराया धमकाया। तीनों लड़के कार में बसत रोड़ की तरफ भाग निकले। भारतीय दण्ड संहिता की धारा 392 के अन्तर्गत पहाड़गंज पुलिस थाना दिल्ली में प्रथम सूचना रिपोर्ट सं० 321 दिनांक 24-4-1972 के अधीन एक मामला दर्ज किया गया है। कार नं० डी० एल० के० 3902

का विवरण मालूम किया गया। यह फिक्ट कार एक लक्चरार श्री राम शर्मा सी-9 निजामुद्दीन निवासी की है। इस से मालूम होता है कि अभियुक्त जाली नम्बर प्लेट का प्रयोग कर रहे थे। अब तक अभियुक्त नहीं पकड़े गये हैं। जांच की जा रही है।

VISIT OF DACOIT INFESTED AREAS IN MADHYA PRADESH BY THE TASK FORCE

5741. SHRI M. RAJANGAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Task Force constituted by the Government of India had visited the dacoit infested areas in Madhya Pradesh on the 22nd and 23rd April, 1972;

(b) if so, the measures suggested by the Task Force to eradicate the dacoity menace; and

(c) the form and extent of Central assistance to be made available in that regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F.H. MOHSIN): (a) to (c). The Team that had been constituted for drawing up plans for eradication of dacoity in the Chambal Valley area had gone to the area to acquaint itself with the problems on the ground, and to hold discussions with the representatives of the state Governments. The Team will formulate its recommendations in due course when the question of Central assistance, if any, will be considered.

EXPANSION OF POST RESTANTE SECTION OF POSTAL DEPARTMENT

5742. SHRI M. RAJANGAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to expand and adequately staff the Post Restante Section of the Postal Department in all major cities of India so as to make it more popular and useful for the public; and

(b) if so, the broad outlines thereof?

THE MINISTER OF COMMUNICATIONS (SHRI H.N. BAHUGUNA): (a) and (b). The 'Post-restante' service is working satisfactorily and is meeting adequately the needs of the class of persons, who avail this service. The question of expanding this service or adequately staffing the concerned sections in post offices, does not, therefore, arise.

DOLLARS AND STERLING IN ORDINARY MAIL

5743. SHRI M. RAJANGAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether large amount of Cash Dollars and Sterling are received from foreign countries to various addresses in India through ordinary Mail;

(b) if so, the amount involved every month; and

(c) the Government's reaction thereto?

THE MINISTER OF COMMUNICATIONS (SHRI H.N. BAHUGUNA): (a) No Sir, in as much as the Indian Post Office does not admit such articles in ordinary or registered post.

(b) Does not arise.

(c) Any article suspected to contain such articles in breach of Government orders will be tendered to Customs for such action as may be required under the Customs regulations.

STATEMENT BY PRESIDENT OF INDIAN AND EASTERN NEWSPAPERS SOCIETY ON NEWS-PRINT ALLOCATION POLICY

5744. SHRI M. RAJANGAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have seen the Statement of the President of the Indian and Eastern Newspaper Society that the new newspaper allocation policy would have a disastrous effect on the economy and growth of newspapers; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) *Prima facie*, there is no reason to believe that the effect on the economy and growth of newspapers will be disastrous. Government would, however, like to await the report of the Fact-finding Committee recently appointed before coming to a final conclusion.

MEDIUM-SCALE INDUSTRIES IN TAMIL NADU

5745. SHRI M. RAJANGAM: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) the number of medium scale industries in Tamil Nadu and the items manufactured by them;

(b) the total investment in the medium scale industries in the State; and

(c) the number of persons employed therein?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): (a) to (c). Separate statistics are not maintained in respect of medium scale industries. Further, there is no separate classification of Industries into large and medium scale.

TELEGRAPHS AND TELEPHONE LINES BETWEEN BOMBAY AND MAHARASHTRA

5746. SHRI SHANKERRAO SAVANT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) Number of times the Telegraphs and Telephone lines between Bombay and Mahad remained out of order during the year from 1st April, 1971 to 31st March, 1972;

(b) the causes of both the lines getting out of order and the steps being taken in this regard;

(c) the number of telegrams sent by post during 1st April, 1971 to 31st March, 1972